to the State Government for redistribution to the affected sailing vessel owners io also under consideration.

#### Welfare schemes for sportsmen

\*245. SHRI V. VENKA: SHRI V. GOPALSAMY:

Will the Minister of SPORTS be pleased to state:

(a) what are the welfare schemes implemented to help sportsmen in the country since the creation of the Ministry of Sports;

(b) what are the number of young sportsmen getting scholarships/fellowships and other financial assistance from the Ministry;

(c) what are their name<sub>s</sub> and year ly amount given to each of them and the games or sports in which awar dees excelled themselves; and

(d) whether Government propose to increase the number and amount of fellowships and scholarships, if not, what are the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH); (a) Apart from the promotional scheme continuing from before, the National Welfare Fund for Sportsmen has been set up after the creation of the Department of Sports, specifically to look after the welfare of sportsmen.

(b) During the year 1982-83, 379 nationallevel sports scholarships of the value of Rs. 75/- per month and 800 State-level sports scholarships of the value of Rs. 50/- per month were awarded to boy<sub>s</sub> and girls at the schoollevel under the Sports Talent Search Scholarships Scheme. Besides, , 119 such national-level and 272 State-level sports scholarships were renewed.

Under the National Sports Organisation Programme, IOO sports scholarships of the value of Rs. IOO/- per month were awarded in 1982-83 to boys and girl<sub>s</sub> at the Collegelevel, while 99 such scholarships were renewed.

Under the Scheme of Promotion of Sports Among Women, 25 scholarships of the value of Rs. 200/- per month were awarded during 1982-83 to outstanding sports-women. Besides, 9 scholarships of the value of Rs. 150/-per month were awarded to eligible women for undergoing advanced sports courses under the auspice<sub>s</sub> of Netaji Subhas National Institute of Sports, Patiala.

A stipend of Rs. 200/- per month for a period of two years is given to each recipient of Arjuna Award. So far, 264 Arjuna Awards have been given, while 16 awards for 1981 and 19 awards for 1982 have been announced.

Other notable financial assistance made available to sportsmen includes grant of passage cost to members of. national team<sub>s</sub> going abroad for participation in international tournaments and for holding coaching camps in preparation for such participation. In 1982-83, 444 coaching camps were held for sportsmen while 80 Indian teams representing various sports disciplines went abroad.

(c) The list of persons to whom scholarships etc. have been awarded in 1982-83 is quite bulky and, therefore, five copies of it are being placed in the Parliament library. The list also mentions the game Or sport relating to the awards.

(d) The question of increasing the number and amount of sporbs fellowships and scholarships is proposed to be taken up in the context of the formulation of the Seventh Five Year Plan, which is now at hand.

# Financial assistance to Trysem trainees

\*247. SHRI B. KRISHNA MOHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) what steps the Central Government have taken to ensure bank loans

for Training of Rural Youth for Self Employment trainees in rural areas; and

(b) what are the details of measures taken in 1983, to ensure sufficient financial assistance for Training of Rural Youth for Self Employment trainees?

THE MINISTER GF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARIN ATH MISHRA): (a) and (b) No loans are provided to the trainees during the training period under TRYSEM. Assistance in securing bank loans for becoming self-employed is provided to the trainees after successful completion of training as part of the IRD Programme. On the initiative of the Government of India, detailed guidelines have been issued by the Reserve Bank of India in the year 1981 and by National Bank of Agriculture & Rural Development (NABARD) in the year 1983 to ensure bank loans to IRDP/TRYSEM beneficiaries. The position regarding flow of bank credit is periodically reviewed.

# Overstaying abroad by Faculty Members in Central Universities'

## \*250 SHRI V GOPALSAMY: SHRI V. VENKA:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the number of faculty members whose services were terminated in Central Universities during the last three years for overstaying abroad in violation of leave sanctioned; and

(b) what steps are being taken by the Education Ministry and the University Grants Commission to reduce the large-scale exodus <sup>01</sup> faculty members from the Central Universities?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) According to information available, the Aligarh Muslim University has, in the recent past, decided that about 30 teachers have deemed to have vacated their posts on their failure to resume duties on the expiry of their leave, under the leave rules of the University. Government have no information about termination of services of teachers in such cases in other Central Universities.

# **Third World Hindi Conference**

•251. SHRI RAM PUJAN PATEL: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it  $i_s$  a fact that the Third World Hindi Conference was held in the country recently;

(b) if so, what is the outcome of that Conference; and

(c) what steps Government propose to take to promote Hindi as international language?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (c) The Third World Hindi Conference was held in New Delhi under the auspices of Rashtra Bhasha Prachar Samiti, Wardha on October 28—30, 1983.

According to the information furnished by the organisers 'the Conference confirmed the following Resolutions passed during the First & second Conferences.

(A) Resolution passed during the First Conference held at Nagpur on 10th January, 1975.

fi) Recognition of Hindi as an Official Language in the United Nations.

(ii) Establishment of Vishwa Hindi Vidyapeeth at Wardha for the

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